

Anomalis in the payment of bonus to employees of Government of India Presses

2465. SHRI R. SAMBASIVA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether it is a fact that the employees of the Government of India Presses have been paid only eighteen days' wages as bonus;

(b) whether it is also a fact that the employees of other departments Of the Government of India have been paid more than eighteen days' wages as bonus; and

(c) if so, what are the reasons for this anomaly in the fixation of bonus for the employees of the Government of India Presses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c) The productivity-linked bonus is paid to the employees on the basis of production performance of the workers. Therefore the quantum of bonus is bound to differ from Department to Department. Based on the performance of the employees Of the Government of India Presses, they were granted eighteen days' bonus.

Collaboration with Italy for fertilizer plants in the country

2466. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government have any new proposal to set up some fertilizer plants in the country in collaboration with Italy; and

(b) if so, the details of the assistance likely to be obtained from Italy to set up the fertilizer plants?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) (a) and (b) No, Sir; Govt, have no new proposal to set up a fertilizer plant in the country in collaboration with Italy.

Action on the Findings of sub-committee on suicide by Shri R. R. Patro

2467. SHRI R. SAMBASIVA RAO: Will the Minister of AGRICULTURE be pleased to refer to the reply to Starred Question 40 given in the Rajya Sabha on the 18th July, 1986 and state what followup steps have been taken by Government against those found responsible for administrative lapses leading to suicide by Shri R. R. Patro of the N.D.R.I. Karnal and other long term measures for improvement in procedure and administrative set up in the Indian Council of Agricultural Research System?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): The Sub-Committee of the Governing Body of Indian Council of Agriculture-Research concluded that there were some administrative lapses and no scientific lapse in dealing with the personnel matters of Shri R. R. Patro. Disciplinary proceedings have been initiated against some of the officials responsible for the administrative lapses.

Apart from this, steps have been taken to simplify the procedure relating to the composition of selection committees/departmental promotion committees for various posts. More powers have been delegated to the Directors of the Institutes a part of our efforts to decentralise authority. Administrative instructions have been issued to the Directors of the Institutes to deal with the problems of the staff with promptitude, review has also been undertaken to streamline the existing grievance-redressal system